



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - VII SECTION)**MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Mar/202526/13**DATED:** 17/03/2026Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Mar/202526/13 dated 17/03/2026 of Norms Committee - VII for the year 2025-26 was held on 17/03/2026 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SANJEEV SHRIVASTAVA, Joint DGFT	DGFT(HQ)
2	Shashi Bhushan, FTDO	DGFT(HQ)
3	Dineshnarain Mathur, Technical Consultant	DGFT
4	Nand Lal, Technical Consultant	DGFT
5	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Mar/202526/13
Case Status	Case Rejected
Party Name	PARIKH FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00002949AM26
RA File Number	08AX04002214 AM24
Licence No and Date	0811011007/13/03/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that the request for increase in wastage is not justified, as the rejected material can be recycled. Accordingly, the committee decided to reject the request.	

Case No.	2 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	ORTHOLITE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00001185AM26
RA File Number	04AX04001178 AM24
Licence No and Date	0411007196/02/04/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that the subject matter pertains to the jurisdiction of Norms Committee-5. Accordingly, the committee decided to transfer the case to Norms Committee-5 for further consideration.	

Case No.	3 / NC/7/MEET/Mar/202526/13		
Case Status	Case Approved		
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026		
HQ File Number	HQRNORM REVIW00004072AM26		
RA File Number	30AX04000616 AM24		
Licence No and Date	3011005026/05/04/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity

Aluminium Metallized High Barrier BOPP Film(Aluminium Metallized High Barrier BOPP Films) QTY:500000.0 KG	1 KG	Polypropylene Granules Homopolymer(Polypropylene Granules Homopolymer)	0.7473 KG
		Polypropylene Granules Copolymer(Polypropylene Granules Copolymer)	0.2002 KG
		Ethylene Vinyl copolymer(Ethylene Vinyl resin/copolymer)	0.1522 KG
		Hydrocarbon Resin(Hydrocarbon Resin)	0.0281 KG
		Aluminium Wire(Aluminium Wire)	0.0246 KG
		Evaporator Boats(Evaporator Boats)	0.007 NOS
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	4 / NC/7/MEET/Mar/202526/13		
Case Status	Case Approved		
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026		
HQ File Number	HQRNORM REVIW00004051AM26		
RA File Number	30AX04000617 AM24		
Licence No and Date	3011005025/05/04/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
Transparent High Barrier BOPP film (Transparent High Barrier BOPP film) QTY: 500000.0 KG	1 KG	Polypropylene Granules Homopolymer (Polypropylene Granules Homopolymer)	0.7620 KG
		Polypropylene Granules Copolymer (Polypropylene Granules Copolymer)	0.2041 KG
		Ethylene Vinyl copolymer (Ethylene Vinyl resin/copolymer)	0.1552 KG
		Hydrocarbon Resin (Hydrocarbon Resin)	0.0286 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	5 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00004073AM26
RA File Number	30AX04000005 AM25
Licence No and Date	3011005045/10/04/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	Import Item	Quantity
Coated BOPP Films (Coated BOPP Films) QTY: 1000000.0 KG	1 KG	Polypropylene Granules Homopolymer (Polypropylene Granules Homopolymer)	0.9949 KG
		Polypropylene Granules Copolymer (Polypropylene Granules Copolymer)	0.0695 KG
		Acrylic polymers in primary form (Acrylic polymers in primary form)	0.0856 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	6 / NC/7/MEET/Mar/202526/13
Case Status	Case Rejected
Party Name	JINDAL SMI COATED PRODUCTS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00004000AM26
RA File Number	03AX04000866 AM25
Licence No and Date	0311034666/15/06/2024

Norms Committee Decision:

The committee considered the case as per agenda and noted that the norms for the item was approved and the firm has made a review saying that quantity given for item no; 7 and 8 (Catalytic preparations-other-Catalyst and Silicone resins- Cross Linker) is less than the applied quantity and requested to increase the quantity. The norms for both the items were given based on past norms approved to the firms for the export of similar items. Accordingly, the committee decided to reject the case and maintained status quo.

Case No.	7 / NC/7/MEET/Mar/202526/13
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Case Status	Case Approved
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00004659AM26
RA File Number	02AX04000186 AM25
Licence No and Date	0211006817/28/06/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Conveyor Belt-Mining (Conveyor Belt-Mining) QTY:277200 KG	100 KG	1	Synthetic Fabric for Textile Conveyor Belts (GSM 1220+/-10%)	21.5790 KG
		2	Chloroprene Rubber	12.9534 KG
		3	Natural rubber (Smoke Sheet)	8.8084 KG
		4	Natural rubber(TSNR)	20.2074 KG
		5	Synthetic Rubber (Butadiene Rubber)	6.7359KG
		6	Reinforcing Filler (Carbon Black)	17.6165 KG
		7	FR Additive Type 2 (Antimony Trioxide)	3.1089 KG
		8	FR Additive Type 4 (Brominated Aromatic flame retardant)	1.0364KG
		9	Antioxidants	1.0364 KG
		10	Activator	1.0364 KG

		11	Accelerators	1.0364 KG
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RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	8 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00004658AM26
RA File Number	02AX04000239 AM25
Licence No and Date	0211006971/24/07/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S. No.	Import Item	Quantity
Conveyor Belt-Cement (Conveyor Belt-Cement) QTY: 27350.0 KG	100 KG	1	Synthetic Fabric for Textile Conveyor Belts of 650 to 1100 GSM	5.0018 KG
		2	Synthetic Polymer (EPM)	68.1974 KG
		3	Reinforcing Filler (Carbon Black)	18.9652 KG

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	9 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00004175AM26
RA File Number	03AX04002125 AM25
Licence No and Date	0311035983/31/07/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM)(Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM) HS Code 40111090, 40112090, 40114090, 40117000, 40118000)) QTY: 2900 MT	100 KG	1	Natural Rubber (HSN Code No.: 40012200 and 40012100	37.934 KG
		2	Bromo butyl Rubber	0.176 KG
		3	Synthetic Rubber SBR (Gr. 1502,1723)	3.134 KG
		4	Synthetic Rubber PBR	5.061 KG
		5	Nylon Tyre Cord Fabric – Dipped	10.99 KG
		6	Carbon Black	24.506 KG
		7	Hydrocarbon Resin	0.009 KG
		8	Stearic Acid	4.12 KG
		9	Micro Crystalline Wax	0.48 KG
		10	Rubber Chemicals – Retarders	0.102 KG
		11	Structol /Processing aids	0.014 KG
		12	Sulpur Silane	0.013 KG
		13	Silica	2.482 KG
		14	Misc. Chemical	0.447 KG

		15	Zincolet	0.541 KG
		16	Reclaimed rubber	1.533 KG
		17	Rubber Chemicals Antioxidant	1.06 KG
		18	Rubber Chemicals Accelerator	0.433 KG
		19	Rubber process oil	4.495 KG
		20	Bead wire	4.144 KG
		21	Sulphur powder	0.457 KG
		22	Insoluble Sulphur	0.414 KG
		23	Zinc Oxide	2.106 KG
		24	Synthetic resin (Bonding Agent such as Tackiflzibg Resin/ Resorcinol- Formaldehyde Resin etc)	0.114 KG
		25	Polyester tyre cord fabric dipped	0.001 KG
		26	Steel Tyre cord	0.002 KG
		27	Wood Rosin	0.058 KG
		28	Soluble Sulphur	0.158 KG
		29	Kaolin Clay	0.001 KG
		30	Chloro Butyl Rubber	0.01 KG

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Handbook of Procedure, Vol. II.

Case No.	10 / NC/7/MEET/Mar/202526/13
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Case Status	Case Approved		
Party Name	TOPPAN SPECIALITY FILMS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026		
HQ File Number	HQRNORM REVIW00004074AM26		
RA File Number	30AX04000209 AM25		
Licence No and Date	3011005547/31/07/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
Aluminium Metallised High Barrier BOPP Film (Aluminium Metallised High Barrier BOPP Film) QTY: 1500000.0 KG	1 KG	Polypropylene Granules Homopolymer (Polypropylene Granules Homopolymer)	0.7473 KG
		Polypropylene Granules Copolymer (Polypropylene Granules Copolymer)	0.2002 KG
		Ethylene Vinyl Copolymer (Ethylene Vinyl Copolymer)	0.1522 KG
		Hydrocarbon Resin (Hydrocarbon Resin)	0.0281 KG
		Aluminium Wire (Aluminium Wire)	0.0246 KG
		Evaporator Boats(Evaporator Boats)	0.007 NOS
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	11 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00004171AM26
RA File Number	03AX04002103 AM25
Licence No and Date	0311036199/08/08/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export item and total export quantity	Unit Quantity	S. No.	Import Item	Quantity
Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM) (Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM) HS Code 40111090, 40112090, 40114090, 40117000, 40118000)) QTY: 2900.0 MT	100 MT	1	Natural Rubber (HSN Code No.: 40012200 and 40012100	38.934 MT
		2	Bromo butyl Rubber	0.176 MT
		3	Synthetic Rubber SBR (Gr. 1502,1723)	3.134 MT
		4	Synthetic Rubber PBR	5.061 MT
		5	Nylon Tyre Cord Fabric – Dipped	10.99 MT
		6	Carbon Black	24.506 MT
		7	Hydrocarbon Resin	0.009 MT
		8	Stearic Acid	4.12 MT
		9	Micro Crystalline Wax	0.48 MT
		10	Rubber Chemicals – Retarders	0.102 MT
		11	Structol /Processing aids	0.014 MT
		12	Sulpur Silane	0.013 MT
		13	Silica	2.2 MT
		14	Misc. Chemical	0.447 MT

		15	Zincolet	0.541 MT
		16	Reclaimed rubber	1.513 MT
		17	Rubber Chemicals Antioxidant	1.06 MT
		18	Rubber Chemicals Accelerator	0.433 MT
		19	Rubber process oil	4.146 MT
		20	Bead wire	4.144 MT
		21	Sulphur powder	0.457 MT
		22	Insoluble Sulphur	0.414 MT
		23	Zinc Oxide	2.106 MT
		24	Synthetic resin ((Bonding agent such as Tackiflzing Resin/ Resorcinol- Formaldehyde Resin etc.))	0.114 MT
		25	Polyester tyre cord fabric dipped	0.002 MT
		26	Steel Tyre cord	0.004 MT
		27	Wood Rosin	0.058 MT
		28	Soluble Sulphur	0.158 MT
		29	Kaolin Clay	0.001 MT
		30	Chloro Butyl Rubber	0.01 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Handbook of Procedure, Vol. II.

Case No.	12 / NC/7/MEET/Mar/202526/13
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Case Status	Case Approved		
Party Name	ECOTACT INNOVATIONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026		
HQ File Number	HQRNORM REVIW00004172AM26		
RA File Number	02AX04000306 AM25		
Licence No and Date	0211007060/09/08/2024		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
ECOTACT MULTILAYERED HERMETIC PLASTIC FILM AND/OR POUCHES OR BAGS OR (ECOTACT 80 OR ECOTACT FARMER D LITE OR VACUUM BAGS OR SAMPLER BAGS) QTY: 291 MT	1 MT	EXCEED 1018MK OR EXCEED XP8784 MK OR EPE RESIN ELITE 5401G (METALLOCENE LDPE GRANULES)	0.4502 MT
		EXCEED 1018MA OR EPE RESIN ELITE 5400 G (METALLOCENE LDPE GRANULES)	0.1375 MT
		ULTRAMID B33 L09 OR POLYAMIDE RESIN (UBE NYLON 6) 1026B4 OR POLYAMIDE RESIN (UBE NYLON 6) 1030FDN4(NYLON 6 CHIPS OR GRANULES)	0.1900 MT
		EVAL RESIN F171B 700 OR EVASIN EV3251F(EVOH GRANULES)	0.1100 MT
		BYNEL 4140 ADHESIVE RESIN OR BONDYRAM 4180(TIE RESIN GRANULES)	0.0299 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	13 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00004174AM26
RA File Number	03AX04001666 AM25
Licence No and Date	0311036257/12/08/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Passenger Car Radial (PCR), Utility Vehicle Radial Tyres (UVR) (Passenger Car Radial (PCR), Utility Vehicle Radial Tyres (UVR)) QTY: 10000 MT	100 MT	1	Natural Rubber (HSN Code No. 40012200 and 40012100)	21.106 MT
		2	Bromobutyl Rubber	2.39 MT
		3	Nylon Tyre Cord Fabric Dipped	1.382 MT
		4	Polyester Cord Fabric – Dipped	3.451 MT
		5	Carbon Black	24.294 MT
		6	Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	0.937 MT
		7	Microcrystalline Wax	0.376 MT
		8	Rubber Chemical Retarder	0.101 MT
		9	Structol	0.284 MT
		10	Misc Chemicals	0.135 MT
		11	Adhesive agent	0.037 MT
		12	Zincolet	0.117 MT
		13	Monobond 680c	0.045 MT
		14	Steel tyre cord	8.224 MT

		15	Synthetic Rubber SBR	8.619 MT
		16	Synthetic Rubber PBR	8.075 MT
		17	Isoprene rubber ski	1.336 MT
		18	reclaimed rubber	0.476 MT
		19	Bead Wire	3.815 MT
		20	Insoluble Sulphur	0.879 MT
		21	Stearic acid	2.62 MT
		22	Silicon dioxide.	3.567 MT
		23	Synthetic Rubber SSBR	4.402 MT
		24	SulphurSilane	0.294 MT
		25	WAX BLEND	0.002 MT
		26	Hydrocarbon Resin	0.785 MT
		27	Liquid Isoprene rubber	0.042 MT
		28	Rubber Chemical Antioxidant	1.113 MT
		29	Rubber Chemical Accelerator	0.682 MT
		30	Rubber Process Oil	2.436 MT
		31	Zinc Oxide	1.762 MT
		32	Kaolin	0.034 MT
		33	SolubleSulphur	0.33 MT
		34	Wood rosin	0.005 MT

		35	resin sylvatraxx	0.076 MT
		36	EPDM	0.015 MT
		37	Chlorobutyl Rubber	0.045 MT

Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and Misc. chemicals as per general note 8 of the Handbook of Procedure, Vol. II.

Case No.	14 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00002672AM26
RA File Number	03AX04001655 AM25
Licence No and Date	0311036258/12/08/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
All Truck Bus Radial Tyres - Tube less. (All Truck Bus Radial Tyres - Tube less.) QTY: 10000 MT	100 MT	1	Natural Rubber	39.43 MT
		2	Bromo butyl Rubber	2.449 MT
		3	Synthetic Rubber PBR	3.996 MT
		4	Nylon Tyre Cord Fabric – Dipped	0.295 MT
		5	Carbon Black	21.353 MT
		6	Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	1.257 MT

		7	Stearic Acid	1.000MT
		8	Micro Crystalline Wax	0.304 MT
		9	Rubber Chemicals Retarders	0.112 MT
		10	Structol	0.234 MT
		11	Silicon Dioxide	3.364MT
		12	Misc Chemicals	0.067 MT
		13	Hydrocarbon Resin	0.209 MT
		14	Manobond 680C	0.080 MT
		15	Synthetic Rubber SBR	0.624 MT
		16	Bead wire	5.309 MT
		17	SulpurSilane	0.209 MT
		18	Isoprene Rubber SKI	0.023 MT
		19	Rubber Chemicals Antioxidant	1.317 MT
		20	Rubber Chemicals Accelerator s	0.513 MT
		21	Rubber process Oil	0.597 MT
		22	Insoluble Sulphur	1.093 MT
		23	Steel Tyre Cord	17.898 MT
		24	Zinc Oxide	2.592 MT
		25	Soluble sulphur	0.301 MT

		26	Wood Rosin	0.342 MT
		27	Missing not indicated	-----
		28	Adhesive Agent	0.001 MT
		29	Reclaim rubber	0.009 MT
		30	Polyester Tyre Cord Fabric	0.007 MT
		31	Zincolet	0.015 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals, as per general note 8 of the Handbook of Procedure, Vol. II.

Case No.	15 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00004657AM26
RA File Number	02AX04000365 AM25
Licence No and Date	0211007258/10/09/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Conveyor Belt-Mining (Conveyor Belt-Mining) QTY:277200.0 KG	100 KG	1	Synthetic Fabric for Textile Conveyor Belts (GSM 1220+/-10%)	21.5790 Kg
		2	Chloroprene Rubber	12.9534 Kg
		3	Natural rubber (Smoke Sheet)	8.8084 Kg
		4	Natural rubber(TSNR)	20.2074 Kg

		5	Synthetic Rubber (Butadiene Rubber)	6.7359 Kg
		6	Reinforcing Filler (Carbon Black)	17.6165 Kg
		7	FR Additive Type 2 (Antimony Trioxide)	3.1089 Kg
		8	FR Additive Type 4 (Brominated Aromatic flame retardant)	1.0364Kg
		9	Antioxidants	1.0364 Kg
		10	Activator	1.0364 Kg
		11	Accelerators	1.0364kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	16 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00002673AM26
RA File Number	03AX04002698 AM25
Licence No and Date	0311037015/10/09/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Agricultural, Industrial Vehicle Tyres (HS Code 40117000, 40118000) (Agricultural, Industrial Vehicle Tyres (HS Code 40117000, 40118000)) QTY: 12000 MT	100 MT	1	Natural Rubber	26.899 MT
		2	Carbon Black	28.824 MT

		3	Bead wire	2.986 MT
		4	Synthetic Rubber PBR	4.942 MT
		5	Bromo butyl Rubber	1.332 MT
		6	Zinc Oxide	1.808 MT
		7	Rubber Chemical Antioxidant	1.367 MT
		8	Misc Chemicals	0.039 MT
		9	Stearic Acid	0.958 MT
		10	Insoluble Sulphur	0.320 MT
		11	Not asked for	0
		12	Rubber Process Oil	3.691 MT
		13	Rubber Chemical Accelerator	0.524 MT
		14	Synthetic Rubber SBR 1502,1712,1723,1783	16.992 MT
		15	Micro Crystalline Wax	0.896 MT
		16	Nylon Tyre Cord Fabric Dipped	2.039 MT
		17	PolysterTyre Cord Fabric Dipped	3.282 MT
		18	Structol	0.253 MT
		19	Wood Resin	0.700 MT
		20	Reclaim Rubber	1.161 MT
		21	Soluble Sulphur	0.653 MT

		22	Zincolet	0.371 MT
		23	Monobond 680 C	0.003 MT
		24	Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	0.935 MT
		25	Rubber Chemical Retarder	0.112 MT
		26	Silicon dioxide	0.254 MT
		27	Steel tyre chord	1.027 MT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	17 / NC/7/MEET/Mar/202526/13
Case Status	Case Rejected
Party Name	BHARAT RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00001883AM26
RA File Number	03AX04002945 AM25
Licence No and Date	0311037508/29/09/2024

Norms Committee Decision:

The Committee considered the case as per Agenda and noted that the request of the firm is not justified.

AA – 0311037508 dt. 29.09.2024

AA – 0311038587 dt. 11.11.2024

Norms ratified earlier are based on 6% wastage on the net content of input in the export (against 6.2% applied by the firm). No additional justification/technical details have been given for any modification. Accordingly, the Committee decided to reject the case.

Case No.	18 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	LAVISH SURFACES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00004077AM26
RA File Number	13AX04000208 AM25
Licence No and Date	1311003377/04/10/2024

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/13 dated 17.03.2026:

1. Specific step of manufacturing (MGF) wherein hot melt glue is used.
2. Net content of hot melt glue in the export product.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	19 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00002674AM26
RA File Number	03AX04003584 AM25
Licence No and Date	0311038123/21/10/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM)(Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM)) QTY: 2900 MT	100 MT	1	Natural Rubber (HSN Code No. : 40012200 and 40012100	37.934 MT
		2	Bromo butyl Rubber	0.176 MT
		3	Synthetic Rubber SBR (Gr. 1502,1723)	3.134 MT
		4	Synthetic Rubber PBR	5.061 MT
		5	Nylon Tyre Cord Fabric – Dipped	10.99 MT
		6	Carbon Black	24.506 MT
		7	Hydrocarbon Resin	0.009 MT

		8	Stearic Acid	4.12 MT
		9	Micro Crystalline Wax	0.48 MT
		10	Rubber Chemicals – Retarders	0.102 MT
		11	Structol /Processing aids	0.014 MT
		12	Sulphur Silane	0.013 MT
		13	Silica	2.482 MT
		14	Misc. Chemical	0.447 MT
		15	Zincolet	0.541 MT
		16	Reclaimed rubber	1.533 MT
		17	Rubber Chemicals Antioxidant	1.06 MT
		18	Rubber Chemicals Accelerator	0.433 MT
		19	Rubber process oil	4.495 MT
		20	Bead wire	4.146 MT
		21	Sulphur powder	0.457 MT
		22	Insoluble Sulphur	0.414 MT
		23	Zinc Oxide	2.106 MT
		24	Synthetic resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	0.114 MT

		25	Polyester tyre cord fabric dipped	0.002 MT
		26	Steel Tyre cord	0.004 MT
		27	Wood Rosin	0.058 MT
		28	Soluble Sulphur	0.158 MT
		29	Kaolin Clay	0.001 MT
		30	Chloro Butyl Rubber	0.01 MT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	20 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	LAVISH SURFACES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00004080AM26
RA File Number	13AX04000239 AM25
Licence No and Date	1311003417/22/10/2024
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/13 dated 17.03.2026: 1. Specific step of manufacturing (MGF) wherein hot melt glue is used. 2. Net content of hot melt glue in the export product. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	21 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	LAVISH SURFACES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00004082AM26
RA File Number	13AX04000238 AM25
Licence No and Date	1311003418/22/10/2024
Norms Committee Decision:	

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/13 dated 17.03.2026:

1. Specific step of manufacturing (MGF) wherein hot melt glue is used.
2. Net content of hot melt glue in the export product.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	22 / NC/7/MEET/Mar/202526/13
Case Status	Case Rejected
Party Name	BHARAT RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00001884AM26
RA File Number	03AX04003755 AM25
Licence No and Date	0311038587/11/11/2024
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the request of the firm is not justified.	
AA – 0311037508 dt. 29.09.2024	
AA – 0311038587 dt. 11.11.2024	
Norms ratified earlier are based on 6% wastage on the net content of input in the export (against 6.2% applied by the firm). No additional justification/technical details have been given for any modification.	
Accordingly, the Committee decided to reject the case.	

Case No.	23 / NC/7/MEET/Mar/202526/13				
Case Status	Case Approved				
Party Name	CEAT LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026				
HQ File Number	HQRNORM REVIW00001741AM26				
RA File Number	03AX04004218 AM25				
Licence No and Date	0311038951/22/11/2024				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under: -					
Export item and total export quantity	Unit Quantity	S. No.	Import Item	Quantity	
Automobile Tyres Reinforced with Nylon Trye Cord Fabric (2/3-Wheeler, Farm) HS Code 40114010,	100 MT	1	Natural Rubber r (HSN Code No.: 40012200 and 40012100)	16.851 MT	

40114020, 40114090, 40117(Automobile Tyres Reinforced with Nylon Trye Cord Fabric (2/3 Wheeler, Farm) HS Code 40114010, 40114020, 40114090, 40117000, 40119000))				
QTY: 2850.0 MT				
		2	Bromo butyl Rubber	0.042 MT
		3	Synthetic Rubber SBR 1502/1723/1739/1712	20.980 MT
		4	Synthetic Rubber PBR	6.969 MT
		5	Synthetic Rubber SSBR	0.437 MT
		6	Nylon Tyre Cord Fabric – Dipped	6.431 MT
		7	Polyester Tyre cord fabric dipped	0.355 MT
		8	Carbon Black	30.099 MT
		9	Hydrocarbon tackifier Resin	0.103 MT
		10	Stearic acid	1.931 MT
		11	Micro Crystalline Wax	0.522 MT
		12	Rubber Chemicals – Retarders	0.056 MT
		13	Structol	0.193MT
		14	Silica (Silicon Dioxide)	0.534 MT
		15	Misc. Chemical	0.293 MT
		16	Zincolet	0.233 MT
		17	Reclaim rubber	3.838 MT

		18	Rubber Antioxidant	Chemicals	1.164 MT
		19	Rubber Accelerator s	Chemicals	0.480 MT
		20	Rubber Process oil		4.723 MT
		21	Bead wire		4.330MT
		22	Insoluble Sulphur		0.496 MT
		23	Zinc oxide		1.442 MT
		24	Kaolin clay		1.639 MT
		25	Synthetic resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)		0.408 MT
		26	Kalar (bonding agent)		0.018 MT
		27	Chloro butyl Rubber		0.001 MT
		28	Wood Rosin		0.116MT
		29	SOLUBLE SULPHUR		0.337 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

Case No.	24 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM REVIW00002677AM26
RA File Number	03AX04004263 AM25
Licence No and Date	0311039044/26/11/2024
Norms Committee Decision:	
The committee considered the case as per agenda and decided to ratify the norms as under: -	

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
Automobile Tyres Reinforced with Nylon Trye Cord Fabric (2/3 Wheeler, Farm) HS Code 40114010, 40114020, 40114090, 40117(Automobile Tyres Reinforced with Nylon Trye Cord Fabric (2/3 Wheeler, Farm) HS Code 40114010, 40114020, 40114090, 40117000, 40119000))	100 MT	1	Natural Rubber r (HSN Code No. : 40012200 and 40012100)	16.851 MT
QTY: 2850 MT		2	Bromo butyl Rubber	0.042 MT
		3	Synthetic Rubber SBR 1502/1723/1739/1712	20.980 MT
		4	Synthetic Rubber PBR	6.969 MT
		5	Synthetic Rubber SSBR	0.437 MT
		6	Nylon Tyre Cord Fabric – Dipped	6.431 MT
		7	Polyester Tyre cord fabric dipped	0.355 MT
		8	Carbon Black	30.099 MT
		9	Hydrocarbon tackifier Resin	0.103 MT
		10	Stearic acid	1.931 MT
		11	Micro Crystalline Wax	0.522 MT
		12	Rubber Chemicals – Retarders	0.056 MT
		13	Structol	0.193MT
		14	Silica (Silicon Dioxide)	0.534 MT

		15	Misc. Chemical	0.293 MT
		16	Zincolet	0.233 MT
		17	Reclaim rubber	3.838 MT
		18	Rubber Chemicals Antioxidant	1.164 MT
		19	Rubber Chemicals Accelerator s	0.480 MT
		20	Rubber Process oil	4.723 MT
		21	Bead wire	4.330MT
		22	Insoluble Sulphur	0.496 MT
		23	Zinc oxide	1.442 MT
		24	Kaolin clay	1.639 MT
		25	Synthetic resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc.)	0.408 MT
		26	Kalar (bonding agent)	0.018 MT
		27	Chloro butyl Rubber	0.001 MT
		28	Wood Rosin	0.116MT
		29	SOLUBLE SULPHUR	0.337 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

Case No.	25 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	HUBERGROUP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026

HQ File Number	HQRNORM REVIW00001972AM26
RA File Number	03AX04004351 AM25
Licence No and Date	0311039220/02/12/2024
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	26 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00000735AM26
RA File Number	03AX04000576 AM26
Licence No and Date	0311043709/09/05/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Unit Quantity	S.No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines,(A. Nylon, Nylon and Aramide) QTY: 4750000 KG	100 KG	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.912 KG
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.23 KG
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.592 KG
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.2 KG
		5	SYNTHETIC RUBBER:OIL	1.267 KG

			EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.187 KG
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0 KG
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.788 KG
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.897 KG
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.079 KG
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.069 KG
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.006 KG
		13	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.097 KG
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.567 KG
		15	RUBBER CHEMICAL :ANTIOXIDANTS	0.918 KG

		16	RUBBER CHEMICAL :ACCELERATOR	0.58 KG
		17	RUBBER CHEMICAL :RETARDERS	0.093 KG
		18	ZINC OXIDE	1.923 KG
		19	STEARIC ACID	1.086 KG
		20	MICROCRYSTALLINE PETROLEUM WAX	0.807 KG
		21	PRECIPITATED SILICA	0.184 KG
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.78 KG
		23	PETROLEUM TACKIFIER RESIN	0.004 KG
		24	PHENOLIC TACKIFIER RESIN	0.394 KG
		25	INSOLUBLE SULPHUR	0.155 KG
		26	SILANE COUPLING AGENT	0.023 KG
		27	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.002 KG

		28	PROCESSING ADDITIVES	0.465 KG
		29	HOMOGENIZING AGENT	0.09 KG
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 KG
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 KG
		32	BLADDERS (Quantity in numbers)	0.014
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 KG
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Handbook of Procedure, Vol. II. for the export items.				

Case No.	27 / NC/7/MEET/Mar/202526/13		
Case Status	Case Approved		
Party Name	TAYAJE AND SONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026		
HQ File Number	HQRNORM APPLY 00001044AM26		
RA File Number	05AX04000662 AM26		
Licence No and Date	0511032831/23/05/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
PVC COMPOUND GRADE TS-02(PVC COMPOUND GRADE TS-02)	1 KG	PVC RESIN GRADES: P-700, P-1000, P-1000F, LS 100, LS 100S, SG-5, HS1000R, DG1000S, DG 700, DG1000K, LS 100H(PASTE / SUSPENSION GRADE)	0.78 KG

QTY: 1000000.0 KG		CALCIUM CARBONATE GRADE ACMA 8 & ACMA 5(CALCIUM CARBONATE)	0.11 KG
		TRI OCTYL TRIMELLITATE (TOTM)(LIQUID)	0.096 KG
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	28 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	PRINTEX INKS & COATINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00001319AM26
RA File Number	03AX04001078 AM26
Licence No and Date	0311044525/05/06/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	29 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	EPACK PETROCHEM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00001360AM26
RA File Number	05AX04000373 AM26
Licence No and Date	0511033187/06/06/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	30 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	VEEYOR POLYMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00001432AM26
RA File Number	07AX04000135 AM26
Licence No and Date	0711014682/11/06/2025

Norms Committee Decision:

The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.

Case No.	31 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	SUNRISE POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00001474AM26
RA File Number	09AX04000214 AM26
Licence No and Date	0911009810/12/06/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	32 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00001461AM26
RA File Number	05AX04000940 AM26
Licence No and Date	0511033281/12/06/2025
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/13 dated 17.03.2026:	
(i) This is only slitting process.	
(ii) Specific information regarding size of import and export not given.	
(iii) Copy of Shipping Bill and Bill of Entry not given as asked in meeting dated 29.08.2025.	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	33 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	SARVA FOAM INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00001696AM26
RA File Number	56AX04000135 AM26
Licence No and	5611003982/25/06/2025

Date	
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/13 dated 17.03.2026: (i) Weight of export product. (ii) NET content of import item no. 1 and 2 in export. (iii) Specification of binder with catalogue. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	34 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	BAGLA POLIFILMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00001719AM26
RA File Number	05AX04001043 AM26
Licence No and Date	0511033531/26/06/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/13 dated 17.03.2026: (i) This is only slitting process. (ii) Size of import and export with copy of Shipping Bill and Bill of Entry. (iii) Justification of 5% wastage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	35 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	M.K.M. RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00001923AM26
RA File Number	05AX04001222 AM26
Licence No and Date	0511033724/08/07/2025
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/13 dated 17.03.2026: 1. Manufacturing process with stage wise wastage of each raw materials (imported and indigenous) separately for each export item, with	

- justification of high wastage.
2. Composition of each export item and to indicate indigenous items also in 4 E table.
 3. The chemical/generic name of Import item with catalogue.
 4. The details of each export item with end use and also photographs.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	36 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	GRASIM INDUSTRIES LTD
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00001993AM26
RA File Number	34AX04000308 AM26
Licence No and Date	3411006713/10/07/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/13 dated 17.03.2026:

- (i) Complete generic description of export item.
- (ii) % Assay of export items along with COA of export item % resin content
- (iii) Complete chemical reaction with mol. Weight and % yield on molar basis
- (iv) Difference between export item and import item No.3 and their ratio.
- (v) COA of import item No.3 from foreign supplier.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	37 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	DURALITE INDUSTRIES
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00001995AM26
RA File Number	31AX04000159 AM26
Licence No and Date	3111005059/10/07/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/13 dated 17.03.2026:

- (i) Details of indigenous input with quantity.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	38 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002028AM26
RA File Number	07AX04000626 AM26
Licence No and Date	0711015014/11/07/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Total Quantity	Import Item	Quantity
Flexible Plastic Tanks(6000 Nos. Containing : Liquid Liner Film(Polyethylene 125 Micron) 168000 Kgs, PP Woven Fabric (180 GSM) 66000Kgs, 3" PP Valve 6000 Nos, PP Frame 6000 Nos, PP Airvent 6000 Nos, Paper Corrugated Box 6000 Nos, PP Corrugate Sheet 6000 Nos.)	330180 KG	Liquid Liner Film (Polyethylene 125 Micron)(Polyethylene 125 Micron)	176400 KG
		PP Woven Fabric (180 GSM)(180 GSM)	69300 KG
		3 Inch PP Valve(LENGTH 173.2MM DIAMETER 3 INCH, POLYPROPYLENE BALL VALVE.)	6000 No. NET TO NET WITH ACCOUNTABILITY IN EXPORT
		PP Airvent (AUTOMATIC AIRVENT TO RELEASE AIR FROM LOADED FLEXIBLE PLASTIC TANK)(SIZE: DIA 6CM x H 12CM)	6000 No. NET TO NET WITH ACCOUNTABILITY IN EXPORT
		PP Frame(SIZE 40CM x 36.5CM x 5.5CM)	6000 No. NET TO NET WITH ACCOUNTABILITY IN EXPORT
		Paper Corrugated Box(SIZE : 112 CM x 56 CM x 35 CM)	6000 No. NET TO NET WITH ACCOUNTABILITY IN EXPORT
		PP Corrugated Sheet(SIZE : 233CM x 147CM / 135CM x 1CM)	6000 No. NET TO NET WITH ACCOUNTABILITY IN EXPORT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	39 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	SUNRISE POLYMERS
Meeting Number	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026

and Date	
HQ File Number	HQRNORM APPLY 00002058AM26
RA File Number	09AX04000371 AM26
Licence No and Date	0911010018/14/07/2025
Norms Committee Decision:	
The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	40 / NC/7/MEET/Mar/202526/13		
Case Status	Case Approved		
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026		
HQ File Number	HQRNORM APPLY 00002145AM26		
RA File Number	07AX04000653 AM26		
Licence No and Date	0711015091/17/07/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Total Quantity	Import Item	Quantity
PP CONTAINER LINER (PP CONTAINER LINER (16000 NOS.) CONTAINING POLYPROPYLENE GRANULES 200000 KGS, CARABINER HOOK 80000 NOS.)	210000 KG	POLYPROPYLENE GRANULES (EXTRUSION OR LAMINATION GRADE)	210000 KG
		CARABINER HOOK (10mm*100mm)	80000 No. NET TO NET WITH ACCOUNTABILITY IN EXPORT
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	41 / NC/7/MEET/Mar/202526/13
Case Status	Case Approved
Party Name	BULK LIQUID SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002144AM26
RA File Number	07AX04000652 AM26
Licence No and Date	0711015090/17/07/2025
Norms Committee Decision:	

The committee considered the case as per agenda and decided to ratify the norms as under: -

Export item and total export quantity	Total Quantity	Import Item	Quantity
PE CONTAINER LINER (PE CONTAINER LINER (4800 NOS.) CONTAINING LDPE GRANULES 24000 KGS, LLDPE GRANULES 36000 Kgs & CARABINER HOOK 24000 NOS.)	63000 KG	LDPE GRANULES LOW DENSITY POLYETHYLENE (BLOWN FILM GRADE)	25200 KG
		LLDPE GRANULES LINEAR LOW-DENSITY POLYETHYLENE (BUTENE BLOWN FILM GRADE)	37800 KG
		CARABINER HOOK (10mm*100mm)	24000 No. NET TO NET WITH ACCOUNTABILITY IN EXPORT

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	42 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	RENO VENEERS
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002188AM26
RA File Number	10AX04000146 AM26
Licence No and Date	1011003313/21/07/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information about the following deficiencies in its meeting No: Meeting No.NC/7/MEET/Mar/202526/13 dated 17.03.2026:

1. Composition of rubber mat indicating both imported and indigenous raw materials.
2. To fill Indigenous raw materials items in 4E table indicating wastage.
3. Calculation of the requirement of both imported and indigenous items, indicating net vcontent and wastage separately.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	43 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	MYGREEN ENVIROPRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002238AM26
RA File Number	05AX04001308 AM26
Licence No and	0511034015/22/07/2025

Date	
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	44 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	EPL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002311AM26
RA File Number	03AX04001843 AM26
Licence No and Date	0311045928/25/07/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	45 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	SWASTIK POLYMERS
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002342AM26
RA File Number	05AX04001498 AM26
Licence No and Date	0511034144/28/07/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	46 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002553AM26
RA File Number	07AX04000808 AM26
Licence No and Date	0711015289/07/08/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	47 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	AURA ECO GREEN LLP
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002578AM26
RA File Number	08AX04000710 AM26
Licence No and Date	0811015828/08/08/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	48 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	POLYMAESTRO PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002605AM26
RA File Number	03AX04002409 AM26
Licence No and Date	0311046418/11/08/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	

Case No.	49 / NC/7/MEET/Mar/202526/13		
Case Status	Case Approved		
Party Name	YOGESHWAR POLYMERS		
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026		
HQ File Number	HQRNORM APPLY 00002600AM26		
RA File Number	08AX04000812 AM26		
Licence No and Date	0811015833/11/08/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under: -			
Export item and total export quantity	Unit Quantity	Import Item	Quantity
FLEXIBLE PACKAGING MATERIAL OF MULTI	1 KG	BOPP FILM	1.05 KG

LAYERS (Net Content of BOPP Film 20000 KGS) QTY: 20000 KG			
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.			

Case No.	50 / NC/7/MEET/Mar/202526/13
Case Status	Case Deferred
Party Name	HINDUSTAN ADHESIVES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Mar/ 202526/ 13 and 17/03/2026
HQ File Number	HQRNORM APPLY 00002609AM26
RA File Number	05AX04001663 AM26
Licence No and Date	0511034412/11/08/2025
Norms Committee Decision: The committee considered the case as per agenda and noted that TA comments are still awaited. Accordingly, the committee decided to defer the case till receipt of the same.	